

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/ 1717 /A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahendra Kalita,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati, the <sup>th</sup> 24 March, 2021

Sub: **Station leave.**

Ref:- Your letter No. DJ(U) 1202 dtd 23.03.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the evening of 26.03.2021 till the morning of 30.03.2021, has been granted. Further, the Civil Judge cum Asstt. Sessions Judge, Udalguri and in his absence, the Chief Judicial Magistrate, Udalguri and in her absence, the officer who will be in charge of Chief Judicial Magistrate will remain in charge of your office and Court in your absence.

Yours faithfully,

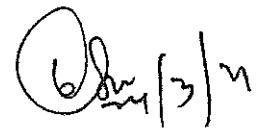
sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-58/1998/ (1718) /A, dated 29.3.2021**

Copy to:

1. The Project Manager, Gauhati High Court



**JT.REGISTRAR (VIGILANCE)**

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